

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
TRC FINANCIAL SERVICES LIMITED**

Regd. Office: **A-45, Radial Road, Connaught Place, New Delhi-110001**

Corrigendum to the Public Announcement which appeared in this Newspaper on August 08, 2008

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Activity	Date & Day (Original Schedule)	Date & Day (Revised Schedule)
Date of Public Announcement	August 04, 2008 Monday	August 04, 2008 Monday
Specified Date*	August 29, 2008 Friday	August 29, 2008 Friday
Last Date of Competitive Bid	August 25, 2008 Monday	August 25, 2008 Monday
Date by which Letter of Offer Will be posted to the shareholders	September 13, 2008 Saturday	October 03, 2008 Friday
Date of Opening of the Offer	September 19, 2008 Friday	October 08, 2008 Wednesday
Date of Closing of the Offer	October 08, 2008 Wednesday	October 27, 2008 Monday
Last Date of Withdrawal of Acceptance	October 03, 2008 Friday	October 22, 2008 Wednesday
Last date for Revising the Offer Price/Number of Shares	September 29, 2008 Monday	October 16, 2008 Thursday
Date of communicating Rejection/ Acceptance and payment for Applications accepted will be dispatched	October 23, 2008 Thursday	November 11, 2008 Tuesday

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last date for revision of the offer price, where ever appearing should be read as October 16, 2008 in place of September 29, 2008.

The Acquirers, Mr. Ajay Dilkush Sarupria, R/o 3-B, La-Mer, Kadeshwari Temple Road, Near Mt. Mary Steps, Bandra (West), Mumbai-400 050 and Mr. Vijay Mario Misquitta, R/o 102, Fabian Co-op Hsg Soc., St Martin Road, Bandra (West), Mumbai-400050 accept full responsibility for the information contained in this Corrigendum to Public Announcement (except for the information regarding the Target Company which has been compiled from the publicly available information) and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by Manager to the Offer



Chartered Capital and Investment Limited

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Contact Person: **Mr. Priyaranjan**

On behalf of the Acquirers

Date: 30.09.2008

Place: New Delhi